

1	2	3	4
18. Sikkim		Information not received	
19. Tamil Nadu		2079	318.98
20. Tripura		Information not received	
21. Uttar Pradesh		1977	290.94
22. West Bengal		181	32.09
23. A & N Island		Information not received	
24. Arunachal Pradesh		Information not received	
25. Chandigarh		8	1.25
26. D & N Haweli		10	2.45
27. Goa, Daman & Diu		Information not received	
28. Mizoram		Information not received	
29. Pondichery		75	8.20
<b>Total</b>		<b>21434</b>	<b>3656.85</b>

**Leakage of Defence Secrets :**

1861 : SHRI B. D. SINGH :

SHRI RAJNATHSONKAR  
SHASTRI :

Will the Minister of HOME AFFAIRS  
be pleased to state :

(a) whether investigations into the Larkins  
spy scandal regarding leaking of defence  
secrets have been completed; and

(b) if so, the details thereof and the  
action contemplated by Government in the  
matter?

THE MINISTER OF STATE IN THE  
MINISTRY OF HOME AFFAIRS :  
(SHRI P. VENKATASUBBAIAH) : (a) and  
(b) Investigation of the espionage case  
involving Maj. Genl. (Retd.) F. D. Larkins,  
AVM (Retd) K. H. Larkins, Lt. Col. (Retd.)  
Jasbir Singh and Shri Jaspal Singh Gill has  
been completed and charge-sheets against all  
the four accused were filed in a Delhi court  
on February 4, 1984.

The counter-intelligence agencies and  
the concerned police authorities are

constantly vigilant against espionage  
activities. Steps have also been taken for  
improving security measures to prevent  
leakage of classified information.

**Bank Loans to Unemployed Educated  
Youths**

1862, SHRI B. V. DESAI : Will the  
Minister of INDUSTRY be pleased to  
state :

(a) whether more than 4.27 lakh  
unemployed educated youths had applied  
for bank loans till December end under the  
self-employment scheme announced by the  
Prime Minister on the Independence Day  
last year;

(b) if so, how many out of them, have  
been so far provided with the bank loans;

(c) the total number of applications  
which have not so far been considered for  
the loan ;

(d) the schemes in which the loans have  
been utilised by the loan seekers ;

(e) whether it is a fact that recently in  
Delhi a number of persons were provided

bank loans; and

(f) if so, what guarantee has been obtained from them for refund of such loans?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a) Yes, Sir.

(b) Upto 31st January, 1984, about 21, 414 applications for reported to have been sanctioned by the banks.

(c) The scheme is a continuous one and the question of non-consideration of applications does not arise at present.

(d) The loans given are to be utilised by the beneficiaries for setting up industry or service or small business establishments.

(e) and (f) The "Scheme for Providing Self-employment to Educated Unemployed Youth" is not applicable to Delhi. These questions, therefore, do not arise.

#### Passing of Excise Duty cut on Tyres to consumers

1863. SHRI K. T. KOSALRAM : Will the Minister of Industry be pleased to state :

(a) whether it is a fact the excise duty cut announced by Government with effect from 1-10-1983 has not been passed on to the consumers by the tyre manufacturers under the plea that the tyre industry was suffering losses ;

(b) how many times the prices of all types, of tyres have been raised during the past three years ; and

(c) the steps proposed to be taken by Government for ensuring that the excise duty cut is passed on to the consumers by the manufactures?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) ; (a) No, Sir.

(b) Different tyre Companies have revised the prices of various types of tyres manufactured by them at different times during the last three years.

(c) Does not arise.

#### Excise duty on the Inputs of Tyre Manufacturing

1864. SHRI K.T. KOSALRAM : Will the Minister of INDUSTRY be pleased to state :

(a) how many times since its inception the Bureau of Industrial Costs and Prices has reported on tyre pricing;

(b) the steps taken by Government to rationalise the price structure of tyres ; and

(c) the rate of excise duty on the inputs of tyre manufacturing (rates for individual inputs may be given) and the excise duty rate on the finished tyres of different varieties

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) ; (a) Four times.

(b) There is no statutory control on the prices of tyres,

(c) Excise duty on tyres has been specified in the Government of India (Ministry of Finance) Notification No. 20/84 dated 1.3.1984. [See page No. 339-340]

#### Establishment of all India agricultural service

1865. DR. VASANT KUMAR PANDIT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have examined the specific recommendation by the National Commission on Agriculture to establish an All India Agricultural Service at Central and State level ;